

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(The Secretariat, Committee For Designation of Senior Advocates)

NOTICE

No. 897 of 2022 -RG/LP Dated: 26/07/2022

Subject: Regarding designation of Senior Advocates.

It is notified to the advocates whose applications have been received for designation as Senior Advocates, that deficiencies have been found as per the table below. The concerned advocates are required to clear the deficiency latest by 5th of August, 2022 to enable this Secretariat to process the applications for placing before the Committee:-

S. No	Name of the Advocate	Deficiencies found
1.	Sh. Basharat Saleem S/O Abdul Ahad Ahanger R/O 90 Alamdar Colony Gopalpora Village Wathora, Budgam	Application form alongwith consent not submitted.
2.	Sh. Mushtaq Ahmad Chashoo S/O Sh Gul Mohammad Chashoo R/O Hawal Near Firdous Cinema Srinagar	Fifteen Judgments of preceding five years not submitted.
3.	Sh. Tanveer Ahmad Mir S/O Abdul Gani Mir R/O 15-A, Govt Housing Colony, Rawalpora Sanat Nagar, Srinagar.	Only 13(Thirteen) Judgments submitted instead of 15, (Fifteen) Judgments of preceding five years.

By Order.

hw 25/7/22
(Shahzad Azeem)
(I/C Director, J&K State Judicial Academy)
Secretary,
Committee for Designation of Senior Advocates

No. 23558-90/RG/LP Dated: 26/07/2022

COPY TO:

1. Registrar General, High Court of J&K and Ladakh at Srinagar.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh at Srinagar.
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
4. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
..... for information of their Lordships.
5. Shri D. C. Raina, Advocate General.
6. Shri Reyaz Ahmad Jan, Sr. Advocate.
..... for information.
7. Registrar Judicial, High Court wing Jammu/Srinagar, with a request to display the notice on the notice board.
8. All the Principal District & Sessions Judges, with a request to display the notice on the notice board.
9. President, J&K High Court Bar Association Jammu/Srinagar, with a request to display the notice on the Notice Board of the Association.
10. CPC, e-courts High Court of J&K with a request to upload this notice on the High Court Website.

Secretary,
Committee for Designation of Senior Advocates